

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.03.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 183 of 2021 | Arrow Engineering Ltd. Vs. Golden Tobacco Ltd. | Vikas Mehta | |
| 2. | Comp. App. (AT) (Ins) No. 184 of 2021 | Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. | Rajesh Kumar | |
| 3. | Comp. App. (AT) (Ins) No. 185 of 2021 | Ajit Kumar Resolution Professional of K-Lifestyle & Industries Ltd. Vs. Manasi Wadekar & Ors. | Vikky Dang | |
| 4. | Comp. App. (AT) (Ins) No. 187 of 2021 | Abhijit Jasrasaria Vs. JOP International Ltd. | P K Sachdeva | |

For Admission (After Notice)

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|-----------|---|--|-----------------|--|
| 5. | Comp. App. (AT) (Ins) No. 652 of 2020 | Smt Indrani Brahmachari Vs. Chandra Prakash & Ors. | Khyati Dhuparr | Sanyam Saxena-R1 Avi Tondon-R2 Rishi K. Kapoor Abhay-R3 |
| 6. | Comp. App. (AT) (Ins) No. 767 of 2020 | Stressed Assets Stabilisation Fund (SASF) Vs. Punjab National Bank & Ors. | Sidhartha Barua | Abhay Anand-R1 T. Sathisana-RP T. Ravichandran-RP |
| 7. | Comp. App. (AT) (Ins) No. 936 of 2020 | BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd. | Kairav Trivedi | M.S. Vishnu Sankar |

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|-----|---------------------------------------|--|--------------------|--|
| 8. | Comp. App. (AT) (Ins) No. 940 of 2020 | Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors. | Jitender Chaudhary | Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5 |
| 9. | Comp. App. (AT) (Ins) No. 08 of 2021 | Kamlesh Govind Pansuriya Vs. Bank of India & Anr. | Keith Varghese | Aditya Kumar-R1 |
| 10. | Comp. App. (AT) (Ins) No. 44 of 2021 | Prateek Gupta and Ors. Vs. Petroblue India Ltd. Liquidator Ashwini Gupta | Amandeep Singh | Janender Kumar Chumbak Ashwani Kumar Gupta |
| 11. | Comp. App. (AT) No. 124 of 2020 | Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors. | Philip Mathew | Umayaparvathi N Hema Srinivasan-R1 & R2 |

02:00 PM

For Hearing

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|-----|--|---|----------------------|---|
| 12. | Comp. App. (AT) (Ins) No. 814 of 2020 Part Heard | Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors. With | Ajay Roy | Chitranshul A.Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4 |
| 13. | Comp. App. (AT) (Ins) No.826 of 2020 Part Heard | Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With | Neha | Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan-R4 |
| 14. | Comp. App (AT) (Ins) No. 913 of 2020 Part Heard | Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors. | Chitranshul A. Sinha | Neha Naik-R1 Charu Bansal-CoC |

Note: The Court will rise at 03:00 PM.

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar